## CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR



## **ORDER SHEET**

## ORDERS OF THE TRIBUNAL

28.02.2012

CP 32/2011 (OA No.170/2011)

Mr. D.C. Gupta, Counsel for applicant.

Mr. Mukesh Agarwal, Counsel for respondents.

Learned counsel for the official respondents has placed a copy of the interim order passed by the Division Bench of the Hon'ble High Court dated 09.12.2011 in DB Civil Writ Petition No. 15928/2011 by which the operation of the order passed by this Tribunal dated 12.05.2011 has been stayed.

In view of the interim order passed by the DB Bench of the Hon'ble High Court, the present Contempt Petition does not survives. Consequently, the same stands dismissed. Notices issued to the respondents are hereby discharged. However, the applicant is given liberty for redressal of his grievances after the order of the Hon'ble Division Bench of the High Court.

With these observations, the Contempt Petition is disposed of with no order as to costs.

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(Anil Kumar) Member (A) (Justice K.S.Rathore) Member (J)

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